

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. NO. 195 OF 2016 in  
DFR NO. 814 OF 2016**

**Dated: 22<sup>nd</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Maharashtra Ltd. ....Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Akshat Jain  
Mr. Nishtha Kumar

**ORDER**

**I.A. NO. 195 OF 2016  
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 11.05.2016. Dasti in addition is permitted.

List the matter on **11.05.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/mk